

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1972
TO BE ANSWERED ON 29th DECEMBER, 2017**

DE-RECOGNITION OF PG COURSE

1972. SHRI VINCENT H. PALA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received any complaint regarding the derecognition of postgraduate courses at North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS) by Medical Council of India (MCI);
- (b) if so, the details thereof; and
- (c) the views of the Government to restore the prestige of the institute?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): The Ministry of Health and Family Welfare has received some references expressing concern over non-recognition / de-recognition of various Post-Graduate courses of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS), Shillong.

The Medical Council of India (MCI) conducts inspection of a College/Institute when the first batch admitted in that College/Institute appears for final year examination to assess the standard of examination and other teaching facilities available at the College/Institute for the purpose of recognition. In case deficiencies are found, such inspections continue till all deficiencies are removed and the course is recognized.

Further, in case MCI finds that the staff, equipment, accommodation, training and other facilities at a recognized College/Institute do not conform to the standards prescribed by the Council, the Council makes a representation to that effect enabling the Central Government to withdraw recognition to such a College/Institute/course.

The Ministry has not received any recommendation from MCI for withdrawal of recognition to any Post-Graduate course at NEIGRIHMS.